

pan>

**Title: Juvenile Justice (Care and Protection of Children)  
(Amendment of Section 86)**

**SHRI BHARTRUHARI MAHTAB (CUTTACK):** Sir, I beg to move for leave to introduce a Bill further to amend the Juvenile Justice (Care and Protection of Children) Act, 2015.

**HON. CHAIRPERSON:** The question is:

“That leave be granted to introduce a Bill further to amend the Juvenile Justice (Care and Protection of Children) Act, 2015.”

*The motion was adopted.*

**SHRI BHARTRUHARI MAHTAB :** Sir, I introduce the Bill.

---

**17.42 hrs**